

Annexure – 7

Name of the corporate debtor: Anand Teknow Aids Engg India Ltd; Date of commencement of CIRP: 04.10.2018; List of creditors as on: 31.07.2020

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable				
1	Department of Sales Tax / State Taxes, Government of Maharashtra	State Govt			5,24,63,943	52463943	Tax+penalty+intt	No	No	No	Nil				
2	Dept of GST Pune VAT-C-134, GST Bhavan, Yerwada Pune-411006	Central/State			6536500	6536500	Tax+penalty+intt	No	No	No	Nil				
3	The Asst. Commissioner, Central GST, Baramati Division, Solapur sub Commissionerate, Pune-II	Excise			1,68,66,860	16866860	Tax+penalty	No	No	No	Nil				

4	DC of State Tax E-901, cabin No. 356, 3rd floor GST Bhavan Yerwada	State Govt			18,75,57,328	18,75,57,328	Tax+penal ty	No	No	No	Nil			
	Total				26,34,24,631	26,34,24,631								

Remarks, if
any

